

# NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 10<sup>th</sup> December, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Appeal No.06/2015 (M.A.No.359/15)	Rajesh Kumar Seth Vs. Bharat Aluminum co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om Shankar Shrivastava, Adv.	
2.	Original Application No.319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
3.	Original Application No. 61/2015 (CZ) (M.A. No 658/15) (M.A. No 675/15) (M.A. No 723/15) (M.A. No 762/15)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv.	
4.	Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv.	

5.	Original Application No. 136/2015(CZ)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv.	
6.	Original Application No. 115/2015(CZ)	Shambhu Deemar Vs. State of M.P. & 4 Ors.	Mr. Shreyraj Saxena, Adv.	
7.	Original Application No. 38/2015 (CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv.	
8.	Original Application No. 48/2014(CZ)	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President &4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 135/2014 (CZ) <b>(M.A.No.312/15)</b> <b>(M.A.No.314/15)</b> <b>(M.A.No.339/15)</b> <b>(M.A.No.441/15)</b> <b>(M.A.No.539/15)</b>	Dr. Subhash C. Pandey & 2 Ors. <i>(Kaliasot River)</i> Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv.	
10.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
11.	<b>(M.A.No.799/15)</b> <b>(M.A.No.800/15)</b> Original Application No. 313/2014 (CZ) <b>(M.A.No.493/15)</b> <b>(M.A.No.494/15)</b> <b>(M.A.No.726/15)</b>	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv.	

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